

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

B.A. No.26/94
M.A. No.171/94

Dt. of order: 27.9.'94

Union of India & Ors.

: Petitioners

Vs.

Rajesh Kumar Sharma

: Respondents

Dr.S.S.Bhandari

: Director/Officer Incharge of the
case on behalf of petitioners

Mr.Manish Sharma

: Counsel for the respondents

CORAM:

Hon'ble Mr.Gopal Krishna, Member(Judl.)

Hon'ble Mr.O.P.Sharma, Member(Adm.)

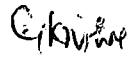
PER HON'BLE MR.GOPAL KRISHNA, MEMBER(JUDL.).

The Union of India and two others have filed a Review Application seeking review of the decision of this Tribunal in O.A.No.310/93 dated 2.3.'94 and an M.A. supported by an affidavit praying that the operation of the impugned order dated 2.3.'94 be stayed.

2. We have heard Dr.S.S.Bhandari, Director/Officer In-charge, Meteorological Centre, Jaipur, on behalf of the petitioners and Shri Manish Sharma, counsel for the respondent, and have gone through the records of the case. The review is sought mainly on the ground that there was no Meteorological Centre or even any Meteorological Observatory established at Tijara and since this fact was not brought to the notice of the Tribunal, the decision of the Tribunal directing the petitioners to consider the applicant's case for regularisation in the post occupied by him is erroneous. The petitioners had not filed any reply to the O.A. in question in spite of several opportunities given to them for this purpose. Hence, the case set up by the respondent in his ^{respondents-} O.A. was not controverted on behalf of these/applicants by way of filing reply to the same. It was merely directed by us while disposing of the O.A. that if the applicants-respondents ^{applicant} fulfills the requisite qualification etc. for the post of Observer/Messenger and there is a vacancy, his case may be considered for regularisation in the said post. No other direction was given in the order. There is no error apparent on the

face of the record. We do not find any other grounds justifying any review of the impugned decision. The Review application and Miscellaneous Application for stay are therefore dismissed.


(O.P. Sharma)
Member (A).


(Gopal Krishna)
Member (J).